

REVISED

ITEM NO.1501 Court 13 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3786-3787/2020

JOYDEEP MAJUMDAR

Appellant(s)

VERSUS

BHARTI JAISWAL MAJUMDAR

Respondent(s)

Date : 26-02-2021 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Gaurav Goel, AOR
Mr. Gaurav Gupta, Adv.
Mr. Rook Ray, Adv.
Mr. Aakash Khattar, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. Ahmad Ibrahim, Adv.
Mr. S. K. Verma, AOR

Hon'ble Mr.Justice Hrishikesh Roy
pronounced the judgment of the Bench comprising
Hon'ble Mr. Justice Sanjay Kishan Kaul, Hon'ble
Mr.Justice Dinesh Maheshwari and His Lordship.

Appeals are disposed of in terms of the
Signed Reportable Judgment. Pending application(s),
if any, shall stand disposed of.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master

(Signed reportable judgment is placed on the file)

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CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE HRISHIKESH ROY

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